

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE
BENCH AT PUNE

O.A. 111/2024

(Previously O.A No 273/2024 P.B)

News item appearing in Hindustan Times dated 12.02.2024 titled Layer of Toxic Foam floating on river Indrayani

Reply on behalf of Respondent No 2 Pimpri Chinchwad Municipal Corporation

I, Mr. Sohan Nikam, aged about 53 years, the Executive Engineer, Environment Department having office at PCMC Building, Mumbai, Pune Road, Pimpri, Pune-411018 do hereby solemnly affirm and state as under,

- 1) The Answering Respondent states the river Indrayani originates in Lonavla, at Taluka Maval, District Pune, and the length spans about 105 KM and it runs through the jurisdiction of Lonavla Municipal Council, Vadgaon Nagar Panchayat, Talegaon Dhabade Municipal Council, Dehuroad, Cantonment Board, Dehu Nagar Panchayat, PCMC and Alandi Municipal Council. A stretch of about 20 km of its length falls within the jurisdiction of the Answering Respondent.
- 2) The Answering Respondent states that at present a total of 5 STPs are functioning in this belt, and a total of about 76 MLD of sewage water is being treated, and a total of another 3 STPs are proposed at Charholi, Dudulgaon and Chikhali having a total capacity of 160 MLD and likely to be completed by December 2026. further, another STP having a total capacity of 12 MLD is under construction in Chikhali and is likely to get completed by March 2025,



Indrayani River Basin STP Status						
Sr. No.	Under Operation/ Working		Under construction		Proposed	
	Location	Capacity (MLD)	Location	Capacity (MLD)	Location	Capacity (MLD)
1	Chikhali STP Phase 1 & 2	32	Chikhali	12	Charholi	100
2	Charholi STP Phase 1 & 2	41			Dudulgaon	20
3	Kudalwadi	3			Chikhali	40
	Total	76	Total	12	Total	160

- 3) The Answering Respondent further states that, an interceptor line of 13.60 km length has been laid along the Indrayani River. Additionally, mechanical and manual screens have been strategically installed in to the major nallas to avoid any solid waste to enter into the river.
- 4) PCMC has appointed M/S DRA Consultant Ltd. to conduct a study, survey, and prepare a Detailed Project Report (DPR) for the upgradation and augmentation of existing STPs to meet the consent conditions and achieve the standards prescribed by MPCB and CPCB. The detailed project report is prepared for the cost of Rs. 251.65 Cr. and submitted to NRCD for further approval.
- 5) The Answering Respondent shall float the tenders for the said works upon the availability of necessary funds. The tendering process and selection of Contractor may take 3 to 6 months' time and construction works another 24 months.
- 6) Further there are various other factors / activities need to be addressed immediately as it directly not under the jurisdiction or control of PCMC.
1. Proper permissions and monitoring of unauthorized industries



2. Installation and commissioning of CETP's
3. Installation and Commissioning of STP's along upstream of river stretch villages, municipal councils, Gram Panchayats etc. outside PCMC jurisdiction
4. Timely Environmental Clearance for River Rejuvenation/ development projects initiated by PCMC
5. MIDC, MPCB and MCCIA active participation in river pollution abatement.

It is once again stated that, PCMC remains fully committed to addressing & mitigating these critical environmental issues and ensuring the health and safety of our community.

7) The Answering Respondent is further taking action against violators who are polluting the river Indrayani during a visit to the bank of the river the officers of the Answering Respondent found that Ms Rehan Enterprises was letting out chemicals directly into the river. The Answering Respondent immediately registered an FIR with the Chikhali Police station being FIR No 280/2024 dated 10.05.2024. A copy of the FIR dated 10.05.2024 is hereto Annexed and marked as Annexure R-1.

8) Thus appropriate orders may be passed by this Hon'ble Tribunal, which the Answering Respondent shall remain fully committed to achieve in a time bound manner. The Answering Respondent shall update this Hon'ble Tribunal or any Authority thereof appointed by this Hon'ble Tribunal for that purpose by submitting status reports as per the order of this Hon'ble Tribunal.

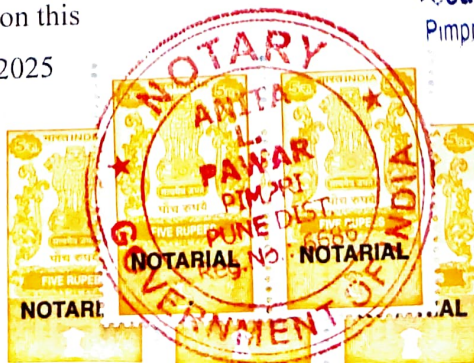
J. Shukla

Advocate for Respondent No 2

Respondent No 2 for PCMC

Solemnly Affirmed on this
8th Day of January 2025
at, Pimpri, Pune

- 8 JAN 2025



Anita L. Pawar
Executive Engineer (Environment)
Pimpri Chinchwad Municipal Corporation
Pimpri, 411018.

BEFORE ME

Anita L. Pawar
ANITA L. PAWAR
ADVOCATE & NOTARY
GOVT. OF INDIA

Paradise, Flat No. 3, Cpp. Roplas Co
Kamgar Nagar, Pimpri, Pune-411 018

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत अन्वेषण फॉर्म - १)

FIRST INFORMATION REPORT
(Under Section 154 Cr.P.C.)
प्रथम खबर अद्वाल
(कलम १५४ फौजदारी प्रक्रिया संहिता)

1. District (जिल्हा): पिंपरी-चिंचवड P.S.(ठाणे): चिखली
FIR No.(प्रथम खबर क्र.): 0280 Year (वर्ष): 2024
Date and Time of FIR (प्र. ख. दिनांक आणि वेळ): 10/05/2024 19:14

2. S.No. (अ.क्र.)	Acts (अधिनियम)	Sections (कलम)
1	भारतीय दंड संहिता १८६०	२७८
2	पर्यावरण (संरक्षण) अधिनियम १९८६	15
3	महानगरपालिका अधिनियम, १८८८	376

3. (a) Occurrence of offence (गुन्हाची घटना):

1. Day(दिवस): बुधवार Date From (दिनांक पासून): 08/05/2024
Time Period (कालावधी): पहर 6 Date To (दिनांक पर्यंत): 08/05/2024
Time From (वेळेपासून): 17:00 बजे
Time To (वेळेपर्यंत): 17:00 बजे

(b) Information received at P.S. (माहिती मिळालेले पोलीस ठाणे):

Date (दिनांक): 10/05/2024 Time (वेळ): 19:14 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (नोंद क्र.): 032
Date & Time (दिनांक आणि वेळ): 10/05/2024 19:14 बजे

4. Type of Information (माहितीचा प्रकार): लेखी

5. Place of Occurrence (घटनास्थळ):

1.(a) Direction and distance from P.S.(पोलीस ठाण्यापासून दिशा व अंतर):

पश्चिम, 3 किमी Beat No. (बिट क्र.):

(b) Address (पत्ता): रेहान इंटरप्रायजेस गट नं,669,नोबेल वजन काट्या,जवळ कुदळवाडी चिखली पुणे या ठिक

(c) In case, outside the limit of this Police Station, then

(या पोलीस ठाण्याच्या हद्दीबाहेर असल्यास):

Name of P.S.(पोलीस ठाण्याचे नाव):

District(State) (जिल्हा(राज्य)):

6. Complainant / Informant (तक्रारदार/माहिती देणारा):

(a) Name (नाव): अमोल गणपत गोखे

(b) Father's/Husband's Name (वडील / पती चे नाव) :

(c) Date/Year of Birth (जन्म तारीख/वर्ष): 1976

(d) Nationality (राष्ट्रीयत्व): भारत

(e) UID No. (यु.आय.डी. क्र.):

(f) Passport No. (पारपत्र क्र.):

Date of Issue (दिल्याची तारीख):

Place of Issue (दिल्याचे ठिकाण):

(g) ID details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) ओळखपत्र विवरण (राशन कार्ड, मतदाता कार्ड, पारपत्र, यूआईडी सं., ड्राइविंग लाइसेंस, पॅन कार्ड)

S.No. (अ.क्र.)	ID Type (ओळखपत्राचा प्रकार)	ID Number (ओळखपत्राचा क्रमांक)
1		

1

(h) Address (पत्ता):

S.No. (अ.क्र.)	Address Type (पत्त्याचा प्रकार)	Address (पत्ता)
1	वर्तमान पत्ता	सीवींग प्लटनं401, ऐर्यम कम्पर्ट आकुडी, मोनं 9922502140, विखली, पिंपरी-चिंचवड, महाराष्ट्र, भारत
2	स्थायी पत्ता	सीवींग प्लटनं401, ऐर्यम कम्पर्ट आकुडी, मोनं 9922502140, विखली, पिंपरी-चिंचवड, महाराष्ट्र, भारत

(i) Occupation (व्यवसाय):

(j) Phone number (फोन नं.):

Mobile (मोबाइल नं.):

7. Details of known/suspected/unknown accused with full particulars (माहीत असलेल्या /संशयित/अनोळखी आरोपीचा संपूर्ण पत्ता):

S.No. (अ.क्र.)	Name (नाव)	Alias (उर्फनाव)	Relative's Name (नातेवाईकाचे नाव)	Present Address (वर्तमान पत्ता)
1	अब्दुलमलीक अब्दुलजब्बार खान			1. विठ्ठल एम्पायर प्लट, नं102 एवींग जाधववाडी विखली, विखली, पिंपरी-चिंचवड, महाराष्ट्र, भारत

8. Reasons for delay in reporting by the complainant/informant (तक्रारदार/माहिती देणा-याकडून तक्रार करण्यातील विलंबाची कारणे):

9. Particulars of properties of interest (संबंधित मालमत्तेचा तपशील):

S.No. (अ.क्र.)	Property Category (मालमत्ता वर्ग)	Property Type (मालमत्ता प्रकार)	Description (वर्णन)	Value (In Rs/-) (मुल्य (रु.

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत अन्वेषण फॉर्म - १)

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2. (केलेली कारवाई: बाब क्र.२ मध्ये नमूद केलेल्या कलमान्वये वरील अहवालावरून अपराध घडल्याचे.)

(1) Registered the case and took up the investigation:
(प्रकरण नोंदविले आणि तपासाचे काम हाती घेतले):

or (किंवा)

(2) Directed (Name of I.O.) (तपास अधिका-याचे नाव):

subhas udhav pingale

Rank (पद): HC (Head Constable)

No.(क्र.): 5811

(3) Refused investigation due to (ला तपास करण्याचे अधिकार दिले) or (किंवा)
(ज्या कारणामुळे तपास करण्यास नकार दिला):

or (ज्या कारणामुळे तपास करण्यास नकार दिला)

(4) Transferred to P.S.

(मुन्हा दुसरीकडे पाठविला असल्यास त्या पोलीस ठाण्याचे नाव):

District (जिल्हा):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (प्रथम खबर तक्रारदाराला/खबरीला वाचून दाखविली, बरोबर नोंदविली असल्याचे त्याने मान्य केले आणि तक्रारदाराला/खबरीला खबरीची प्रत मोफत दिली.)

R.O.A.C.(आर. ओ .ए .सी.)

14 Signature/Thumb impression of the complainant / informant.

(तक्रारदाराची/खबर देणा-याची सही/अंगठा):

12/10/15/25

15. Date and time of dispatch to the court
(न्यायालयात पाठवल्याची तारीख व वेळ):

Signature of Officer in charge,
Police Station

(ठाणे प्रभारी अधिका-याची स्वाक्षरी)

Name (नाव): Dnyaeshwar Babar

Rank(पद): I (Inspector)

No.(सं.): PI